

गई है। बैसे मौजूदा मांग को पूरा करने के लिए मौजूदा बोर्ड की क्षमता पर्याप्त है।

(ख) मौजूदा उपस्कर को बदलने के लिए आवश्यक बोर्ड अभी तक सप्लाई नहीं किये गये।

(ग) चालू वित्तीय वर्ष के दौरान ये बोर्ड सप्लाई किये जाने की आशा है।

Coal Cess

10178. SHRI K. M. Koushik : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether there is any coal cess per ton of coal exploited by the owners apart from the royalty which the mine owners pay to the State ; and

(b) if so, the collection on this score for the years from 1962 to 1967 from the

collieries of Ballarpur, Shasti, Ghugus, Mahakali, Lalpeth Hindustan and Ryotwari in Chanda District Maharashtra State ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) :

(a) The following kinds of cess are levied by the Central Government on coal/coke despatched from collieries :—

- (i) Welfare cess under the Coal Mines Labour Welfare fund Act, 1947.
- (ii) Rescue cess under the Mines Act, 1952.
- (iii) Stowing excise duty under the Coal Mines (Conservation and Safety) Act, 1952.

(b) The collection of the three cess from 1962 to 1967 is as follows :

Name of the Collieries	Welfare cess		Approximate Rescue Cess, upto March, 67 Rs.	Showing excise duty.
	by road	by rail		
	Rs.			
Ballarpur	68,491	Colliery-wise	3,755	Stateswise
Shasti	45,173	figurers are not available.	1,140	or
Ghugus	108	Total cess	15	colliery-wise
Mahakali		collected for	nil	figures are
Lalpeth	1,04,432	these collieries	2,797	not available.
Hindustan		is	1,989	
Ryotwari.	42,255	Rs. 21,98,411.		

Sugar Factory in Maharashtra

10179. SHRI A. S. KASTURE : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether Government have received an application from Jijannata Sahakari Shetkari Society for a licence to set up a sugar factory at Sindkhed Raja in Buldana District of Maharashtra ; and

(b) if so, the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) Yes, Sir.

(b) The same is under consideration.

Unemployed Persons in Kerala

10180. SHRI P. C. ADICHAN : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the number of unemployed persons on the live-register of Employment Exchanges in Kerala at present and what percentage of the unemployed in the country this figure constitutes ;

(b) the percentage of educated unemployed amongst those on the live-registers of Employment Exchanges in Kerala ; and

(c) how the present figures of unemployed and educated unemployed in Kerala at present compares with corres-